14330

LOK SABHA

Tuesday, July 25, 1967/Sravana 3, 1889 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Mr. Speaker: Question 1351 has been transferred to the Minister of Industrial Development and Company Affairs for answer on the 28th July

So, we take up the next question,

डा० राम मनोहर लोहिया उसी के लिए ता ग्राया या ग्रध्यक्ष महादय।

विस्ली वन्य योजना

*1352 श्रीकवर लॉल गुन्त: क्या काद्य तथा कृषि मन्नी यह बनाने की कृपा करेगेकि

- (क) क्या यह सच ह कि दिल्ली दुग्ध योजना के अधिकारियों न लगभग 25,000 मन कीम निराल ने के बाद बहुत मा "टोड" दूध गन तीन वर्षों में नष्ट कर दिया था ,
- (ख) यदि हा, नो उमके क्या कारण हैं,
- (ग) क्या यह सच ^३ कि पिछले वर्ष विक्ली दुग्ध योजना को तानि हुई थी ,
- (भ) क्या सरकार को उसके प्रबन्ध के बारे में शिकायते मिली हैं, भौर

(ङ) क्या दिल्ली दुग्ध योजना में मुधार करन के सुझाव देने के हेतु सरकार द्वारा स्थापित की गई समिति की सिफारिशे क्रियान्विन की गई है?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) During the financial year 1966-67, 23,10,763 litres of milk was received in sour condition in the Central Dairy and cream weighing 3,77364 Kgs was extracted from the Sour Milk Only 1,65,331 litres of Skimmed Milk which could not be died into powder had to be drained

- (b) It is inevitable in milk handling that some of the milk spoils on account of sourage/curding inspite of all precautions taken to prevent such losses. The losses on this account form a minor percentage of the total milk handled and such losses have to be considered as normal handling losses.
- (c) Accounts for the year 1966-67 have not so far been finalised. It is, however, anticipated that Delhi Milk Scheme would be able to make a marginal profit.
 - (d) Yes Sir
- (e) Most of the recommendations of the Expert Committee which were accepted by the Government have either been implemented or are in the process of being implemented. A statement indicating the major recommendations made by the Expert Committee and action taken thereon is laid on the Table of the Sabha [Placed in Library See No LT-1174/67]

भी कंबर साल गुप्त: प्रध्यक्ष महोदय, मंत्री महोदय ने यह कहा कि 1 लाख 65 14331

हजार कुछ लीटर जो स्किम्ड मिल्क था वह चिक उस का कोई ग्राहक नहीं मिला इस लिए नालियो मे बहीना पंडा। यह सचमच बहुत भाष्ट्यं की बात है कि दिल्ली में स्किम्ड मिल्क का कोई ग्राहक न मिले। श्रध्यक्ष महोदय, श्राप मानेगे कि यह बात सही नहीं है दिल्ली में लोगों को पानी नही मिलता है। ग्राप स्किम्ड मिल्क लोगो को मफ्त भी बाटते ती लोग पीते। तो मै पूछना चाहता है कि इस सबध मे जो एड-वाइजरी कमेटी बनी है उस से या जनता मे जो लाग स्किम्ड मिल्क खरीदना चाहते है जिनके। स्थिम्ड मिल्क मिलता नहीं है उन से भाप ने काई सबध बढ़ाया जिस से कि ग्राप को बेकार न बहाना पड़ना और कुछ पैमा उस में मिलता, ग्रीर

(बी) क्या मत्री महदय को मालम है कि यहा पर कितने ल ग ऐसे वेटिंग से है कि जा कार्ड बनवाना चाहते हैं लेकिन उन का कार्ड नहीं बन पाता, ऐसी सख्या किननी है श्रीर रख तक ग्राप उन ना दुध सप्लाई कर देगे ग्रीर ग्राज तह किनने लागों कः सप्लाई कर रहे हैं ?

Shri Annasahib Shinde: I am sorry, the hon Member has misunderstood my reply to the question I have said that some spoiled milk has been drained off But that does not mean that skimmed milk powder, etc have been destroyed or given up like that. I shall explain the main reasons because there seems to be some misunderstanding about this The Delhi Milk Scheme handles more than 2 lakh litres of milk every day We get this milk from centres round about Delhi, some centres are at a distance of 300 miles, some centres are 20 miles away and some centres are at a distance of 100 miles There are also chilling centres. Sometimes there is power failure and as a result of power failure, the milk Which is stored in the chilling centres gets spoiled. Again in transit, if it is carried in tankers and there is failure of transport, there is delay. Sometimes the unscrupulous elements in contrac-

भी कंबर लाल गुप्त: स्किम्ड मिल्क 20 हजार मन ड्रेन मे बहाया गया है -

Shri Annasahib Shinde: I am explaining this

Sometimes the un-crupulous ments in contractors mix the previous day's milk with the fresh milk and then the entire milk gets spoiled. If the milk, is spoiled, then we have arrangements in the Delhi Milk Scheme to convert it into skimmed milk powder, but the capacity at present is 15,000 litres a day and if more milk is spoiled, then we try to sell it in the market at a very much lower price If there is no purchases available, then ultimately we have to drain it off But this quantity is very marginal and small

About the second part of the question as to what is the number in the waiting list, it is 33,000

श्री कंवर लाल गप्त: एक चर्चा यह भी चली थी कि डी० एम० एस० को दिल्ली ऐडमिनिस्टेशन को देना चाहिए ते सरकार का इस के बारे में क्या रीएकशन है? क्या सरकार दिल्ली एडमिनिस्टेशन वः यह विश्वास दिलायेगी कि दस वर्ष तक मा नुकसान इस डी॰ एम॰ एस॰ में रहेगा वह पूरा करेगी ग्रीर दिल्ली एडमिनिस्टेशन व यह स्कीम देगी ? स्वीर

(बी) ग्राप ने कहा कि कुछ ग्रफमरो के खिलाफर कम्प्लेट ब्राई है ता वह कम्प्लेट क्या है भ्रौर उस के ऊपर क्या कार्यवाही की

Shri Annasahib Shinde: We are, of course, examining the possibilities of transferring the management of the Delhi Milk Scheme to the Delhi Administration, but after all, we shall have to see that the Delhi Administration also accepts some responsibility in the matter. This is an important civic amenity, since many of the civic matters are now being managed by the Delhi Administration it will be better if the Delhi Milk Scheme is also taken over by the Delhi Administration. But how can anybody take the responsibility of making good the loss over a period of ten years? An expert committee has gone into the problem and has suggested that the Delhi Milk Scheme should be run on a commercial basis

Shri Kanwar Lal Gupta: The second part of my question has not been answered Has he received some complaints? What are those complaints and what action has been taken against the officers responsible, which has been referred to in part (d) of the question?

Shri Annasahib Shinde: Which officers?

Shri Kanwar Lal Gupta The hon Minister has replied to part (d) of the question in the affirmative

Mr. Speaker: Part (d) of the question is whether Government have received complaints regarding the management, and the hon Minister has said 'Yes'

Shr₁ Kanwar Lal Gupts. What are those complaints and what action has been taken?

Sar Annasahib Shinde We receive complaints from time to time The number of complaints that we received is about 200 to 300 a month

Shri Kanwar Lal Gupta; What action has been taken?

Shri Annasahib Shinde: We have a cell to look into these complaints and we take necessary action If we find that responsibility could be fixed on certain officers, we do take action, we have removed from service some employees of the Dtlhi Milk Scheme

Shri Shashi Ranjan: The properties that are contained in milk are all

valuable properties; even after the cream is taken, many valuable properties are still left in it which can be utilised for many other purposes Since the DMS is dealing with a huge quantity of milk there is every likelihood of the milk being sold rather than being stocked and destroyed All the properties can be utilised in some way or the other May I know from Government whether they have ex-, plained the avenues of utilisation of all the properties that are there and not throwing it down the drain? It can be used in industries also

Shri Annasahib Shinde. I have said already that all the properties which are useful for sustenance of human beings are extracted

श्री राम चरणः जब से यह स्कीम चालू हुई रैं 5 लाख का घाटा हुआ। यह घाटा जा है जैसा कि प्रभी वताया गया दूध खट्टा हाने पर फेक दिया जाता है उस की वजह से भी है। उस में बाई लाख रुपये का ग्रावर टाइम ग्रीर 80 हजार रुपये का डेपुटेशन एलावेस दिया जाता है। ता मन्नी जी बताएगे कि जा खट्टा मिल्क फेक दिया जाता है उस से बाई-ग्राडक्ट बन सकता है, वह क्यों नहीं बनवाना चाहते हैं?

Shri Annasahıb Shinde. I have not followed the question Whatever complaints are there we shall try to look into them

श्री राम चरणः जो स्किम्ड मिल्क है उस से बाई-प्राडक्ट बन सकता है। तो ग्राप के पास मशीनरी नहीं है, एक्सपर्टस नहीं है या ग्राप बनाना नहीं चाहते हैं?

Shri Surendranath Dwivedy: His question is very simple He wants to know whether any by-products could not have been made out of the milk thrown into the drain?

Mr. Speaker: The hon. Minister has already replied to that question.

Shri Surendranath Dwivedy: No, he said that he did not follow the question.

Shri Annasahib Shinde: Perhaps the hon. Member was not here when I had explained the position. Usually, if the milk goes sour, we try first of all to extract ghee and butter.

Mr. Speaker: The hon. Minister has already explained the whole thing.

Shri Annasahib Shinde: First we extract ghee and butter from it; the remaining portion is utilised for conversion into skimmed milk powder. But the present capacity of the DMS to convert sour milk into dry milk powder is limited. We are expanding that capacity also.

Mr. Speaker: He is just repeating what he had said earlier.

Shrimati Sushila Rohatgi: Realising that milk is no longer an article of necessity but an article of luxury in view of the present spiralling of prices, may I ask from the Government an assurance that this negligence and incompetence will not be repeated in future? It is also known that spoiled milk can be used in various other forms, e.g. for the preparation of skimmed milk, cheese or butter and so on. So apart from the monetary computation, milk in any form can be utilised by the dairy. Will this aspect be taken into consideration?

Shri Annasahib Shinde: May I assure the hon. lady that we have a scheme now to convert whatever sour or spoiled milk is there into useful edible articles? As regards the other aspect of the problem, may I submit that the Delhi Milk Scheme is providing the cheapest milk in the country. Even in Bombay, for instance, a litre costs Rs. 1.70 whereas here it costs much less, the standard milk being sold at 34P a litre.

Then there is so much demand for milk in Delhi that there is now a

waiting list of 30,000 people. I will be really happy if procurement goes on increasing and we are in a position to satisfy the demand of the citizens of Delhi.

by the Minister that this Delhi Milk Scheme is incurring a certain amount of loss. He has given so many explanations for that. But looking at this statement, I find there are so many officers engaged in this organisation which is running to a loss and there is so much bungling. Here we have officers drawing a salary of Rs. 1300, 1100 and so on. What do these officers do?

An hon. Member: Drink milk.

Dr. Ranen Sen: They are drawing such fat salaries. What is the good of having this top-heavy administration when the organisation is running at a loss?

Shri S. M. Banerjee: They are milching Government.

Shri Annasahib Shinde: For the information of the hon. Member, I may say that a leading dairy expert in India Dr. Kurien, was appointed chairman of a committee to go into the problem. Dr. Kurien is now considered one of the eminent dairy experts in the world. He suggested to Government that these officers should be appointed in order to bring about efficient working. As a result of the recommendations of the Dr. Kurien Committee, these officers were appointed. I think therafter there has been considerable improvement in its working.

श्री रघुबीर सिंह शास्त्री: क्या मंत्री
महादय का यह जान है कि जो दूध की डिपो
है उन पर बहुत भीड़ रहती है और कई
कई घंटे लोगों को लाइन में खड़ा रहना
पड़ता है। इस की यजह से शिकायतें भी
होती हैं और झगड़ा भी होता है। ऐसी स्थित
में क्या वह इस सुझाव पर विचार करेंगे कि

विभो ज्यादा घटो तक बुली रहें और अगर हो सके तो सारे दिन बुली रहें जिस से कि जब मौका मिले तब लोग जा कर दूध ने सकें?

Shri Annasahib Shinde: I do not think the general suggestion of the hon Member can really be implemented because it would increase the overall cost of administration of the DMS. As regards the tuncly delivery of milk that suggestion can be looked into.

Shri Jyotirmoy Basa: Has the DMS a case in plant? If not, will Government consider examining the possibility of bringing one for the purpose of utilising the surplus milk?

Shri Annasahib Shinde: It is a good suggestion We shall examine it

श्री ग्रम्बल सिंह: क्या मत्री महादय बतलायेगे कि स्थिम्ड मिल्क का कितना परमेन्टेज है श्रीर कितना नाली में बहाया जना है?

Shri Annasahib Shinde: The percentage of sour milk is less than 3. It is mainly in summer Most of it, 60 to 70 per cent, is used for conversion into butter, ghee etc

श्रीं संबर लाल गुप्त: सर्दियों के दिनों में 30 हजार मन द्ध बहाया गया है। आप इस की एन्क्यायरी कीजिये।

Mr. Speaker Next question

भवमूल्यन के बाद प्रायातित प्रनाज के मूल्यों में वृद्धि

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*135 के श्री स० च० सामन्त :
श्री झ० कु० किस्कु :
श्री श० ना० माइती :
श्री त्रिदिव कुमार चौषरी :
श्री यशपाल सिंह :

् क्या **काछ तथा कृषि** मन्नी यह बताने की कृपा करेगे कि

(क) भवमूल्यन के कारण भायातित

गेह तथा अन्य अनाओं के मूस्यों में कितने प्रतिशत वृद्धि हुई है तथा क्या इससे उप-भोक्ताओं द्वारा प्रयोग में लाये जाने वाले अनाओं के मूल्य भी बढे हैं और यदि हा, तो कितने प्रतिशत,

- (ख) क्या प्रनाज का निर्यात करने बाले देशो ने ग्रवमूल्यन के पश्चासू प्रायातित गे हू तथा भ्रन्य भनाजो के मूल्यो मे कुछ छूट दी है ग्रथवा उनमे कुछ कमी की है भौर यदि हा तो ऐसे देश कौन-कौन से है तबा उन्होंने कितने प्रतिशत छूट दी है,
- (ग) म्रवसूल्यन से पहले तथा उसके बाद मनाज मायात करन पर कितना धन व्यय किया गया . भीर
- (घ) क्या व्यय मे वृद्धि ग्रवसूल्यन के कारण हुई हैं ग्रथवा ग्रयिव ग्रनाज ग्रायात करने के कारण ?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde); (a) Consequent on devaluation, the C&F value of imported foodgrains ıncreased 575 per cent in the case of wheat and The increase in the case of rice was about 611 per cent which was accounted for partly by the increase in the international price of rice. The incidence of these increases did not fall on the consumers as the issue prices of these foodgrains were not increased immediately after devaluation.

- (b) No. Sir
- (c) The expenditure on cost and freight of imported foodgrains during the five months immediately before devaluation was approximately Rs 159 73 crores and during the five months after devaluation approximately Rs 260 14 crores
- (d) The increase in the expenditure referred to in (c) above was accounted for mainly by devaluation but